

ITEM NO.3

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LAT00RI

Respondent(s)

Date : 21-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Niteen Kr Sinha, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Await original record from the High Court and Trial
Court. D.O. letter be issued.

List again on 14.2.2020.

ANIL LAXMAN PANSARE
Registrar